

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

COURT NO. 1

A. ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
230/16	207/17	Hearing	391 394	GE India Technology Centre Pvt.Ltd.

SL.NO. NAME (IN CAPITAL)

DESIGNATION

&

PHONE NUMBER

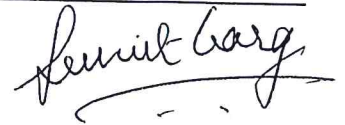
REPRESENTATION TO WHOM

SIGNATURE

(Petitioner Respondent)

1. SUMIT GARG
9818697266

Petitioner

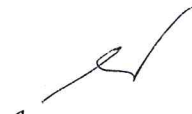



~~Z. D. D.~~

For C.K. Nandakumar

Heard counsel for Petitioner. Counsel for ROC is present. Assistant from OL office is present.

Heard them. List it for orders on 20.03.2017.


MEMBER (J)


MEMBER (T)